

IN THE HIGH COURT OF KARNATAKA AT DHARWAD BENCH
ON THE DAY OF Friday THE 21st Day Of February 2025
COURT HALL NO.15, SITTING AT PRL. BENCH, BENGALURU
at 02:30PM
BEFORE

THE HON'BLE JUSTICE SACHIN SHANKAR MAGADUM

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Pet/Appl/Comp & Adv	Resp & Adv
MATTER PERTAINING TO DHARWAD BENCH HEARING - INTERLOCUTORY APPLN			
1	WP 104150/2024 (APMC,) REG: 1) IA-1/2024 FOR CORRECTION FILED BY ADVOCATE FOR PETITIONER 2) IA-2/2024 FOR IMPLEADING THE PETITIONER NO.2 AND 3 FILED BY ADVOCATE FOR PETITIONER 3) NON FILING OF EXPLANATION BY R2 V/O/DTD. 07/02/25 (V/O DTD:24/01/2025 DD FILES WP-104221/2024 AND WP-104222/24 ARE NOT RECEIVED FROM DHARWAD BENCH) (DATE) (FC AND AG KEPT BELOW)	PET: ABDULLA TRADERS SADIQ N GOODWALA	RES: THE STATE OF KARNATAKA AND OTHERS HCGP FOR R1 & R2 P N HATTI FOR R3 (VK NOT FILED)

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